

GOVERNMENT OF INDIA
MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
(DEPARTMENT OF PERSONNEL & TRAINING)

RAJYA SABHA
UNSTARRED QUESTION NO. 2018
(TO BE ANSWERED ON 08.08.2024)

FAILURE OF NRA TO CONDUCT CET

2018. SHRI MALLIKARJUN KHARGE:

Will the **PRIME MINISTER** be pleased to state:

- (a) the details of budget allocated sanctioned and utilised for National Recruitment Agency (NRA) in last three years, year-wise;
- (b) whether it is a fact that NRA is responsible for conducting a Common Eligibility Test (CET) to streamline and standardise recruitments for Group B and Group C posts in the Government;
- (c) whether it is also a fact that despite repeated promises of conducting CET in 2021, 2022, and 2023, the NRA has failed to hold CET; and
- (d) if so, the reasons behind such delays and the expected timeline for holding the same?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES
AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE
(DR. JITENDRA SINGH)**

- (a): Details of funds allocated to NRA from 2021-22 to 2023-24.
(in crores)

Year	2021-22	2022-23	2023-24
Allocation	129.61	0.1	10.10
Release	58.32	00	00
Expenditure	13.80	12.27	12.68

(b) to (d): NRA is conducting a detailed study of the prevalent recruitment systems in Central and State Governments and the procedure followed by various Public Examination Authorities (PEAs) for conduct of examination and also examining the issues which are likely to arise in the New exam system and address them ab initio so as to conduct a free and fair examination. NRA is also in the process of developing protocols and policy frameworks to address various issues associated with conduct of new exam system as well as evolving effective means for ensuring compliance of Normative Standards and Guidelines by all concerned.
